

Defective Case Register from 2025-08-22 to 2025-08-22

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/33609/2025	SIDHARTH SANKAR MOHAPATRA	2025-08-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
2	D-WP(C)/33607/2025	BIBEKANANDA MAHAPATRA	2025-08-22	1.Address of the opp.party not furnished in C.T.
3	D-WP(C)/33664/2025	DEEPAK KUMAR PANI	2025-08-22	1.As per Annexure- 7 Page no.40 is not available
4	D-BLAPL/25447/2025	BIJAYA KUMAR RAGADA	2025-08-22	1. In V. Nama, petitioner-2 has not signed in V.Nama
5	D-WP(C)/33601/2025	BIDYADHAR MANSING	2025-08-22	1.Hologram of Rs.50/- to be paid on V.nama
6	D-CRLMC/25422/2025	PRANAYA KUMAR MAHARAJ	2025-08-22	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Name of the both parties not furnished in V.nama.
7	D-WA/33937/2025	SASWAT DAS	2025-08-22	1. Code not correct 2. good ground certificate not furnished
8	D-CRLMC/25671/2025	HAREKRUSHNA BABU	2025-08-22	1-COURT FEE IS DEFICIENT. Rs.6.00 to be filed.
9	D-BLAPL/25472/2025	ASHOK KUMAR SARANGI	2025-08-22	1. The order furnished at Annexure 2 is not mentioned in the Reference certificate. 2. In cause title the father of the petitioner mentioned as Phakir Nayak where as In Rejection order it is mentioned as Late Phakira Nayak
10	D-WA/33907/2025	SABITA RANJAN PATTNAIK,A.G.A	2025-08-22	not in appeal format, further SR
11	D-LAA/27298/2025	NAMITA PATTANAIK	2025-08-22	1. Period of Delay 37 days. 2. Court Fee Rs.1515/- Payable Paid Rs.12/- only.D. C.Fee of Rs1503/- to be Paid. 3.Date mentioned under A-1 does not tally with the Index.4.Index be properly Page Marked
12	D-CONTC/33407/2025	PRAJIT KUMAR PRADHAN	2025-08-22	1. A.W.F. fee Rs. 15/- to be paid
13	D-BLAPL/25474/2025	SARAT KUMAR JENA	2025-08-22	1.Attested Annexure-3 not filled. 2. H.C B.A.M W.S rs 50/- to be paid in V.Nama 2..Petition not correctly addressed to Honorable Court
14	D-WP(C)/33981/2025	PRIYA RANJAN MISHRA	2025-08-22	.Subject Code Not Furnished .

15	D-CRLA/25078/2025	SOUGAT DASH	2025-08-22	Put up for S.R. after redacting the name of informant from the I.A. petition
16	D-BLAPL/25747/2025	NARESH CHANDRA JENA	2025-08-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant be deleted from synopsis and para No.01 there after put up for S.R.
17	D-CMP/33977/2025	DWARIKA PRASAD MOHANTY	2025-08-22	Case No mentioned in the Page-1 of the petition and in the Prayer be corrected.
18	D-CMP/34022/2025	AJODHYA RANJAN DASH	2025-08-22	A-4 and A-5 being interchanged be arranged and properly Page Marked.
19	D-RFA/32092/2025	PRANAB KUMAR GHOSE	2025-08-22	1.Court Fee Rs.200/- Payable Paid Rs.12/- only.D.C.Fee of Rs.188/- to be Paid 2.Receipt showing service of copy on C.G Not Filed.
20	D-CONTC/33404/2025	PRAJIT KUMAR PRADHAN	2025-08-22	1. A.W.F. fee Rs.15/- to be paid.
21	D-CRLMP/25578/2025	MANOJ KUMAR NAYAK	2025-08-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED IN V.NAMA NO LERND COUNSEL SIGNED
22	D-CONTC/33405/2025	PRAJIT KUMAR PRADHAN	2025-08-22	1. A.W.F. fee Rs.15/- to be paid.
23	D-CRLREV/25622/2025	AMLAN SHAKTI PAUL	2025-08-22	C.copy of Annex - 1 not filed
24	D-CRLMC/25483/2025	SASHI BHUSAN PANDA (A)	2025-08-22	1. This case related to sexual offence the name of informant deleted from the petition as the standing order 3 / 2024 and put up for SR thereafter.
25	D-WP(C)/33783/2025	DILLIP KUMAR MOHAPATRA	2025-08-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 20 partly neat.
26	D-WA/33971/2025	DEEPAK KUMAR MOHAPATRA	2025-08-22	being aggrieved and good ground certificate not furnished, further SR
27	D-ABLAPL/25101/2025	DEEPAK KU SAHOO	2025-08-22	1. Adhesive stamp of Rs.30 not affixed in Affidavit. 2. Annexure 1 page 11 not legible.
28	D-CONTC/33527/2025	ADV.	2025-08-22	Date of disp. in CONTC wrongly furnished in List of date cause title and reference certificate.
29	D-CONTC/33569/2025	ADV.	2025-08-22	Put up for SR after filling of copy of cause title in wp (c)
30	D-BLAPL/25587/2025	DIBYAJYOTI SAHOO	2025-08-22	i)Page nos.11 and 12 not legible.
31	D-BLAPL/25640/2025	SAROJ KUMAR PANIGRAHI	2025-08-22	1.Annexure- VII, VIII and IX not properly arranged. 2.Hologram of Rs. 50/- not affixed in V.nama. 2.Name Of The Filing Advocate Not In Capital Letters In The application
32	D-CRLMC/25559/2025	SAMARENDRA BAHADUR	2025-08-22	1. GR case number not correctly furnished in entire petition.

33	D-BLAPL/25589/2025	DIBYARANJAN BARIK	2025-08-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i)For further S.R. after filing of C. Copy / Free copy of rejection order.
34	D-ABLAPL/25725/2025	JNYANANANDA PANDA	2025-08-22	1. Year of offence Report mentioned in Synopsis, Subject matter of Cause Title and Prayer not correct. 2. Affidavit point No.5 not correct. Sole petitioner has declared himself as Pet. No.2.
35	D-CONTC/33700/2025	ADV	2025-08-22	17-REFERENCE CERTIFICATE NOT FURNISHED.
36	D-BLAPL/25612/2025	NARENDRA KUMAR LENKA	2025-08-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
37	D-ABLAPL/25772/2025	SUNIL KUMAR PANDA	2025-08-22	Occupation of the Deponent not mentioned in the Affidavit.
38	D-BLAPL/25423/2025	MADAN SUNDAR BEHERA	2025-08-22	1. G.R.Case(R) No.950/2025 not mentioned in the rejection order under Annexure-2.
39	D-WP(C)/32271/2025	CHITRASEN PARIDA	2025-08-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.42 to 46 not filed
40	D-WP(C)/33857/2025	PARTHA MUKHERJI	2025-08-22	Rule-8 of O.H.C.P.I.L. Rule not complied with.
41	D-ABLAPL/25758/2025	SUNIL KUMAR PANDA	2025-08-22	Year of GR case not properly mentioned in Synopsis, Subject matter of Cause Title and Para 1 of petition.
42	D-WP(C)/33877/2025	SAHASRANSU SOURAV	2025-08-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
43	D-WP(C)/33605/2025	RAJIB LOCHAN PATNAIK	2025-08-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
44	D-ABLAPL/25762/2025	SUNIL KUMAR PANDA	2025-08-22	1. Annexure 1 not marked and last page not page marked. 2. Occupation of Deponent not mentioned in Affidavit.
45	D-CRLA/25469/2025	SHRADHANJALI SAHOO	2025-08-22	Good Grounds certificate not furnished.
46	D-WP(C)/33747/2025	SANKET PALEI	2025-08-22	Page 93 not legible.
47	D-WP(C)/33842/2025	MIHIR KANTA RATH	2025-08-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
48	D-WP(C)/33840/2025	BISWAJIT MAHARANA	2025-08-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
49	D-WP(C)/33879/2025	SISIR DAS	2025-08-22	.Receipt Showing Serv.copy To cg not Filed.

50	D-WP(C)/33859/2025	SASWATI MOHAPATRA	2025-08-22	.Receipt Showing Serv.copy To cg not Filed.
51	D-CRLA/25471/2025	RAMESH CHANDRA OJHA	2025-08-22	Signature of the Sub-Asst.Jailor District Jail,Jajpur not executed in the V.nama
52	D-WP(C)/33735/2025	NIRANJAN PANDA	2025-08-22	Annexures not properly arranged in petition as per index.
53	D-BLAPL/25420/2025	KASHINATH PATTANAIK	2025-08-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1 Paragraph 1 of the application petitioner arrest date left blank 2. Village name mentioned in Cause title is Pakala where as in Rejection order it is mentioned as Pankal
54	D-BLAPL/24026/2025	MANAS RANJAN KHATUA	2025-08-22	1. the case relate to sexual offence.As per standing order name of the victim/informant ,parent and address shall not be mentioned in the petition and put for S.R there after
55	D-ABLAPL/25618/2025	JAYAKRISHNA MOHAPATRA	2025-08-22	Page No.08 not legible.
56	D-ABLAPL/25703/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-08-22	P.S.case No wrongly furnished in para No.01.
57	D-BLAPL/25776/2025	MANGU NANDY	2025-08-22	T.R.No.does not tally with rejection order and petition.
58	D-CONTC/33736/2025	ADV	2025-08-22	AFTER PAGE NO.10 PAGINATION NOT MADE AS PER INDEX
59	D-CONTC/33706/2025	ADV	2025-08-22	i) Reference certificate not filed. ii) Odia under taking not filed
60	D-CMP/33716/2025	TRILOCHAN PANIGRAHI	2025-08-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.H.C.B.A.Welfare Fee of Rs.50/- with L.A.A Fee of Rs.10/- not affixed.2.Petitioners No-1(a) And 1(d) not executed the Vakalat.
61	D-ABLAPL/25680/2025	ALOK KUMAR MOHAPATRA	2025-08-22	H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama.
62	D-WP(C)/33797/2025	SAMEER KUMAR DAS	2025-08-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annex-5 two times mentioned in the petition copy.
63	D-ABLAPL/25677/2025	ALOK KUMAR MOHAPATRA	2025-08-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama
64	D-ABLAPL/25731/2025	ARUN KUMAR BEHERA	2025-08-22	Name of Petitioner No.4 in the Cause Title not tally with the signature in Vakalatanama.
65	D-WP(C)/33822/2025	SANJAY KUMAR PATRA	2025-08-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE

				PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
66	D-ABLAPL/25735/2025	ACHYUTANANDA PATTANAIK	2025-08-22	Annexure 1 not legible.
67	D-WA/33367/2025	BIMBISAR DASH, A.G.A	2025-08-22	1. Court Fee Rs-12/- to be paid.
68	D-CRLMC/25377/2025	RAMDAS ACHARY	2025-08-22	1. Date of order not correctly furnished in para no.8 of the petition and Sl. no. 9 in Index.
69	D-WA/33997/2025	SANJAY RATH,A.G.A	2025-08-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
70	D-WA/33973/2025	DEEPAK KUMAR MOHAPATRA	2025-08-22	further SR after furnish being aggrieved and good ground
71	D-ABLAPL/25684/2025	ALOK KUMAR MOHAPATRA	2025-08-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs50/- not paid on V.nama.
72	D-ABLAPL/25778/2025	KABIRAJ PRADHAN	2025-08-22	Annexure 1 page 15 not legible.
73	D-RVWPET/33965/2025	ADV.	2025-08-22	1. Period of Delay 121 days 2. Court Fee Rs-12/- payable Rs-6/-paid Rs-6/- to be paid 3. Para no not correctly furnished in declaration of affidavit.
74	D-BLAPL/25738/2025	AMLAN SHAKTI PAUL	2025-08-22	14-NOT PROPERLY INDEXED.
75	D-ABLAPL/25686/2025	ALOK KUMAR MOHAPATRA	2025-08-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/-not paid on V. nama.
76	D-CONTC/33409/2025	PRAJIT KUMAR PRADHAN	2025-08-22	1. Postal receipt dated not correctly furnished sl. no.6 in index. 2. A.W.F. fee Rs. 15/- to be paid.
77	D-MATA/33976/2025	SOUMYA MISHRA	2025-08-22	power of attorney may be expire
78	D-ABLAPL/25683/2025	ALOK KUMAR MOHAPATRA	2025-08-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.
79	D-CONTC/33411/2025	PRAJIT KUMAR PRADHAN	2025-08-22	1. A.W.F. fee Rs.15/- to be paid. 2. Date of CONTC case not correctly furnished in para no.4 5 and Sl. no.6 in Index.
80	D-WP(C)/33702/2025	NITISH KUMAR MISHRA	2025-08-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Copy of Order dated 14.05.2025 mentioned in the Index(Anx-7) appears to be wrong 2..Receipt Showing Serv.copy To cg not Filed.
81	D-WP(C)/34045/2025	KHIROD CHANDRA MAJHI	2025-08-22	Copy not served on S.C.(T)
82	D-ABLAPL/25717/2025	SOUMYA JYOTI BISWAL	2025-08-22	1. Marking of Date Chart and Petition as Appendix A and B not proper. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated

83	D-WP(C)/33946/2025	CHITTA RANAJAN DAS	2025-08-22	.Receipt Showing Serv.copy To ct not Filed.
84	D-WP(C)/33640/2025	JAGAJIBAN PRADHAN	2025-08-22	Court of Rs.2/- not paid on V.nama.
85	D-ABLAPL/25749/2025	SOUBHAGYA KUMAR DASH	2025-08-22	1. Synopsis and Date Chart not properly page marked. 2. Title of Pet. No.6 not properly mentioned and address not mentioned in Vakalatanama.
86	D-WP(C)/34047/2025	KHIROD CHANDRA MAJHI	2025-08-22	Copy not served on S.C.(T)
87	D-ABLAPL/25678/2025	AMITAV TRIPATHY	2025-08-22	i) Paragraph sl. no. 6 repeated in the petition . ii)paragraph no. mentioned in affidavit not correct. iii) page no. 9 and 14 not legible.
88	D-ABLAPL/25693/2025	LAXMIDHAR DASH	2025-08-22	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. In Para 2 Trinath Parida is shown as Sl.121 instead of Sl.11. 2. Annexure 1 page 9 and 10 not legible. 3. Address of the Petitioners not mentioned in Vakalatanama.
89	D-RVWPET/33050/2025	MOHAN CHANDRA NAYAK	2025-08-22	C. copy of impugned order not filed. 2. Code Incorrect 3.Limitation calculation after filling of c. copy of impugned order.
90	D-CRLMC/25601/2025	PRANAB KUMAR SAMANTRAY	2025-08-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D-RVWPET/33051/2025	MOHAN CHANDRA NAYAK	2025-08-22	Put up for SR after correct c. copy of impugned order in MACA no.1397/2015
92	D-ABLAPL/25681/2025	ALOK KUMAR MOHAPATRA	2025-08-22	i) H.C.B.A.M.W.S. of Rs. 50/ not paid.
93	D-ABLAPL/25639/2025	AMLAN SHAKTI PAUL	2025-08-22	Page No.8 9 and 10 not legible
94	D-BLAPL/25476/2025	SARAT KUMAR NAYAK	2025-08-22	1. Paragraph of the application not correctly furnished, Sl no 1 to 3 again Sl no 1 to 3. 2.paragraph 11 to 13 of the application not filled. 3. In cause title address of the petitioner and V. Nama address of the deponent also not complete. 4. In declaration under affidavit, no. of paragraph wrongly furnished. 5. indentification in affidavit not correct. 6.Name of the advocates not in capital letter in V.Nama. 7. Another two advocates in V.nama not signed and also not furnished their Enrollment no and mob no
95	D-BLAPL/25665/2025	SANTOSH KUMAR MAHANTY	2025-08-22	S.T. case pending before the Lower Court mentioned in the petition is not correct.
96	D-WP(C)/33719/2025	SAMARENDRA SWAIN	2025-08-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Alphabetical not paginated in Index . 2.Receipt Showing Serv.copy To cg not Filed.

97	D-WP(C)/33852/2025	JNANESH MOHANTY	2025-08-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D-BLAPL/25742/2025	SOUBHAGYA KUMAR DASH	2025-08-22	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexures not mentioned at page-7 12 21 and 38 of the petition.
99	D-BLAPL/25710/2025	AKSHAYA KUMAR SUBUDHI	2025-08-22	1. G.R. case not properly mentioned in the petition. 2. Wrongly mentioned Chera Behera instead of Sandhyarani Behera in declaration .
100	D-WP(C)/33589/2025	PRAVASH CHANDRA JENA	2025-08-22	1.Page No.16 is not legible.
101	D-CMAPL/33703/2025	SOURAV SUMAN BHUYAN	2025-08-22	Put up for SR after filling of consolidated CMAPL petition and c. copy of impugned order.
102	D-WP(C)/33860/2025	MOHENDRA KUMAR MOHAPATRO	2025-08-22	1. Page nos.19 and 20 not neat and legible
103	D-BLAPL/25654/2025	BASANTA KUMAR NAYAK	2025-08-22	Prayer does not relate to this petition.
104	D-BLAPL/25478/2025	SARAT KUMAR JENA	2025-08-22	3-AUTHENTICATION FEE IS DEFICIENT. 1. H.C .B A M.W S Rs 50/- to be paid in V.Nama
105	D-WP(C)/33591/2025	SOUMYAJYOTI BISWAL	2025-08-22	1.D.C.Fee of Rs.6/- to be paid on C.T.
106	D-WP(C)/33705/2025	RAMESH CH. BEHERA	2025-08-22	1. Page nos. 11 and 20 Annexure-1 and 2 not exhibited.
107	D-BLAPL/25688/2025	SOUBHAGYA KUMAR DASH	2025-08-22	1.G.R. case mentioned in the petition does not tally with the copy of Rejection order. 2. Paragraphs incorrectly mentioned in affidavit.
108	D-WP(C)/33786/2025	BIREN SANKAR TRIPATHY	2025-08-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.Fee of OSBC Rs.50/- not paid in the v.nama
109	D-WP(C)/33803/2025	SISIR DAS	2025-08-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-WP(C)/33791/2025	BIREN SANKAR TRIPATHY	2025-08-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.Fee of OSBC Rs.50/- not paid in the v.nama
111	D-BLAPL/25689/2025	ACHYUTA PRIYADARSAN MISHRA	2025-08-22	Page no. 11 and 12 not legible.
112	D-WP(C)/33731/2025	SUDHIR KUMAR PATRA	2025-08-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. L.A.A. fee of Rs10/- not paid.

113	D-WP(C)/33787/2025	PRATIK DASH	2025-08-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit.Page 34 not found.Page 68 not neat.
114	D-WP(C)/33770/2025	DILLIP KUMAR MOHAPATRA	2025-08-22	Page nos.14 16 and 26 not neat
115	D-CMP/33884/2025	TRILOCHAN PANIGRAHI	2025-08-22	Between Pages No-59 and 60 two pages are there to be numbered.
116	D-RPFAM/33909/2025	SANTOSH KUMAR MAHANTY	2025-08-22	date of judgement not correct in being aggrieved
117	D-CRLA/25437/2025	BIPLAB KUMAR DASH	2025-08-22	Period of Delay 26 days
118	D-CRLA/25570/2025	BISWARANJAN DALAI	2025-08-22	In Grounds Paragraphs No. wrongly furnished.Name of the Petitioner in V.nama does not tally with Appeal Memo.
119	D-ABLAPL/25697/2025	ASIT KUMAR JENA	2025-08-22	Items in the Index not properly serial numbered.
120	D-WP(C)/33647/2025	SUDHANSU SEKHAR JENA	2025-08-22	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.D.C.fee of Rs.6/- to be paid in cause title.2.Petitioner no.1 not executed in V.nama.3.Page nos. 15 and 16 not neat and legible
121	D-BLAPL/25696/2025	RABINARAYAN MISHRA	2025-08-22	.Subject Code incorrectly Mentioned
122	D-WP(C)/33655/2025	SATYAJEET SINGH	2025-08-22	Occupation of the petitioner not furnished in the affidavit.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 22-08-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.